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conduct a Survey for its renovation. a suggestion for the techniques for the " temple.

of the Puri Temple They have only use of some modern deplastering of the

- (b) On the recommendations of the Expert Committee, the steps taken for the proper conservation of the Jagannath Temple Puri are as follows:
- (i) Removal of accretionary plaster from the surface of the main temple.
- (ii) Replacement of the cracked/damaged members with new ones consolidation of the structure.
- (iii) Replacement of corroded iron damps/dowels with non-cccrossive ones.
- (iv) Grouting of cracks/fissures on the structure.
- (v) Chemical treatment and preservation of the exposed surface.
 - (c) Does not arise.

Female infanticide in Tamil Nadu

- 834. SHRI SHIV PRATAP MISHRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether Government are aware of the widespread practice of female infanticide in Tamil Nadu: and
- (b) if so, the measures Government have taken or propose to take to curb this malpractice?

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Government is aware of the practice of female infanticide among a few communities in certain pockets of Salem District of Tamil Nadu.

- (b) The following measures have been taken by the State Government to curb this practice :-
- (i) As an immediate step, a reception centre to receive abandoned female children has been set up at Usilamplatti, Madurai on 1-8-90. The babies are looked after and are subsequently given in adoption.

- (ii) A counselling Centre at Usilamp-latti, Madurai is being assisted by Govt, of Tamil Nadu to educate the women regarding the evils of female infanticide. This Centre works in dose cooperation with schools and girl students and is exposed to the latest development in the field of training and employment through talks, seminars, and films. The women are also motivated to organise themselves and undertake income generating activities.
- (iii) Recently in Salem Distt. Govt, of Tamil Nadu have launched a Scheme wherein Rs. 2000/- will be deposited in a public account in the name of the first or second girl child as the case may be whose parents have undergone sterilisation.
- (iv) Cradles have been put up in select places for leaving unwanted babies who will be taken care of by the State Govt.
- (v) While the Govt, is taking steps to bring about awareness among the people and also improve the status of the women. action under the relevant laws is also being taken to curb the menace of female infanticide.

The Central Government is closely monitoring the situation. It has received a request for assistance from a voluntary organisation which has been forwarded to the Central Social Welfare Board.

Charging of Capitation Fee by Government Recognised/Aided Schools

835. SHRI SHIV PRATAP MISHRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government are aware of the fact that some Government recognised/ aided schools situated in Union Territory of Delhi still charge capitation fee for admissions; and
- (b) if so, what steps Government propose to take in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) and (b) Delhi Administration have reported that they are not aware of collection of capitation fee for admission by

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Asiatic Society Building in Calcutta

836. PROF. SAURIN BHATTA CHARYA: Will the Minsiter of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Govern ment have decided to declare the old building of Asiatic Society, built in 1805 on Park Street, Calcutta as a National Monument;
- (b) whether it is also a fact that the building which is in a crumbling state is the repository of 1.50.000 invaluable bocks; and
- (c) what steps are being taken for the preservation of the building?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMASI SBLJA): (a) The proposal is under consideration.

- (b) Yes, Sir.
- (c) Renovation of the old building has been undertaken long back and the work of renovation is almost complete but in order to make the building safe it is necessary to remove the load of heavy racks. books etc. from the first floor of the old building.

Braindrain of Engineers

- 837. DR. NAUNIHAL SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether it is a fact that a large number of engineers are leaving the country because of lack of enough opportunities in the country;

(b) if so, the details of the policies and programmes to contain this braindrain: and

to Questions

(c) the number of engineers who have left the country during the last three years?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) No, Sir.

- (b) A number of measures have been taken to attract Indian Scientists and technologists settled abroad to come back to the country. These include temporary placement of scientists and technologists under the scheme of Scientists Pool, creation of supernumerary posts, facilities to import equipment by scientists and technological returning from abroad delegation of enhanced administrative and financial powers to scientific institutions the scheme of transfer of know-how through Expatriate Nationals etc.
- (c) No specific data tegarding the number of engineers having left the country during last 3 years is available.

Failure of the Project towards Freedom

838. DR. NAUNIHAL SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the answer to starred Question No. 251 given in the Rajya Sabha on the 24th July, 1992 and, state whether any inquiry in the tardy progress made by the I.C.H.R. in the project 'Towards Freedom' has been ordered into; if so, the outcome of the enquiry?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN PRESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELIA): The progress of the project has been reviewed from time to time. In the last such review held in January 1991, it was decided not to undertake any further funding of the project and a time schedule was drawn up which the I.C.H.R. agreed to follow so as to complete the project. In view of this,